

File No. RCD-05007/2/2021-Regulatory-FSSAI (Part 1)
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 21st August, 2023

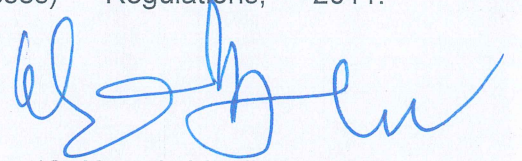
Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.

In accordance to this Office Order of even no. dated 28-11-2022 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their names, until further orders: -

S.No.	Name & Designation of officers	Area of Jurisdiction	Name of Link Officer
1	Dr. Manisha Narayan, Deputy Director	Delhi & Chandigarh, Haryana	Ms. Preeti, Asst. Director - Tech
2	Ms. Preeti, Asst. Director - Tech	Uttar Pradesh, J&K, Ladakh & Himachal Pradesh	Mr. Ashok Kumar Patel, Assistant Director
3	Mr. Ashok Kumar Patel, Assistant Director	Rajasthan, Uttarakhand, Punjab	Ms. Preeti, Asst. Director - Tech

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Regional Director, Northern Regional Office, FSSAI
2. Commissioners of Food Safety of all States / UTs
3. All Designated Officers / Central Licensing Authority / Officers concerned
4. CITO –with a request to upload the order on FSSAI Website.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.